

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/2082/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
Member, MACT  
Barpeta, Assam.

Dated Guwahati the 31<sup>st</sup> March, 2022.

Sub: **Casual leave.**

Ref:- No. MACT (B) 508 dated 29.03.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.04.2022 along with station leave permission from the evening of 01.04.2022 till the morning of 04.04.2022**, has been granted. The District & Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/2083-84/dated 31.03.2022**

Copy to.

1. The District & Sessions Judge, Barpeta.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rda